

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.02.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 1059/2019 in CP No. 179/241/HDB/2019
NAME OF THE COMPANY	Aurella Laterite Pvt Ltd
NAME OF THE PETITIONER(S)	Shoban Babu Sagina
NAME OF THE RESPONDENT(S)	Aurella Laterite Pvt Ltd & 3 others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

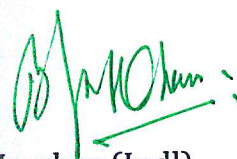
Counsel for Petitioner is present in public court.

Respondent was not connected via video-conference.

Registry is directed to list un-numbered IA on the next date of hearing.

Post the matter on 22.03.2021.


Member (Tech)


Member (Judl)

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